F.No. 01(04)/Tour/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.11.2018

ORDER NO. 86 OF 2018 (TOUR)

Hon'ble President is pleased to order the tour program of following Members including Hon'ble President, from their respective place of posting, as mentioned against each to Bhopal and back for attending the seminar for enhancing generic judicial skills and improve the quality of output at National Judicial Academy from 02.02.2019 to 03.02.2019, which is being conducted as per the advance directions received from Hon'ble Supreme Court and the National Judicial Academic Council for the academic calendar 2018-19.

Sl.No.	Name of the Member	From
	Hon'ble Justice Shri Dilip Gupta, President	Delhi
1	Hon'ble Smt. Archana Wadhwa, Member (J)	Allahabad
2.	Hon'ble Smt. Archana Wadnwa, Member (J) Hon'ble Shri M.V.Ravindaran, Member (J)	Hyderabad
3.	Hon'ble Shri M.V.Ravilluaran, Member (I)	Chandigarh
4.	Hon'ble Shri Ashok Jindal, Member (J)	Mumbai
5	Hon'ble Dr. D.M. Misra, Member (J)	Delhi
6.	Hon'ble Shri Anil Choudhary, Member (J)	Mumbai
7.	Hon'ble Shri S. K. Mohanty, Member (J)	Ahmedabad
8.	Hon'ble Shri Ramesh Nair, Member (J) Hon'ble Smt. Sulekha Beevi C.S,Member (J)	Chennai
9.	Hon'ble Smt. Sulekila Beevi C.S, Member (1)	Bangalore
10.	Hon'ble Shri Shyam Sunder Garg, Member (J)	Kolkata
11.	Hon'ble Shri P.K. Choudhary, Member (J)	Ahmedabad
12.	Hon'ble Shri Raju, Member (T)	Mumbai
13.	Hon'ble Shri C.J. Mathews, Member (T)	Kolkata
14.	Hon'ble Shri V. Padmanabhan, Member (T)	Chennai
15.	Hon'ble Shri M.M. Damodhar, Member (T)	
16.	Hon'ble Shri Anil G. Shakkarwar, Member (T)	Mumbai
17.	Hon'ble Shri Sanjiv Srivastava, Member (T)	Mumbai
18.	Hon'ble Shri P. Anjani Kumar, Member (T)	Hyderabad
19.	Hon'ble Sh. P.V. Subba Rao, Member (T)	Delhi
20.	Hon'ble Shri Bijay Kumar, Member (T)	Delhi
21.	Hon'ble Shri C.L. Mahar, Member (T)	Mumbai
22.	Hon'ble Shri Ajay Sharma, Member (J)	
23.	Hon'ble Dr. Suvendu Kumar Pati, Member (J) Manibar

	Hon'ble Shri P. Dinesha, Member (J)	Chennai
24.	Hon ble Shri P. Diffestia, Member (1)	Delhi
25.	Hon'ble Ms. Rachna Gupta, Member (J)	Dom

Note:

- Due to shortage of funds, Hon'ble Members are requested to travel by Air 1. India, economy class and take the shortest route to Bhopal from their respective place of posting and back.
- All Members except those who are travelling from Delhi or en-route Delhi are requested to purchase the tickets on their own, as per their convenience, keeping the schedules of the seminar so as to reach the place and venue sufficiently early before the starting time. As there may not be direct flight to Bhopal from most of the places, it is possible to travel by lay over flights to Mumbai in the evening on 1.2.2019 and reach Bhopal in the early morning flight on 2.2.2019 directly from Mumbai. It is further requested that the tickets may be purchased sufficiently early to avoid hike in fare. The ticket fares will be reimbursed by the respective DDOs. The expenses towards accommodation, conveyance, food etc. at Bhopal have already been paid to the NJA.
 - The travel schedules may be intimated to the Registrar, who will send the 3. collective details to NJA.

By Order

(Bineesh Kumar K.S) Registrar

Copy to:

- SPS to Hon'ble President, CESTAT, Delhi 1.
- SPS to all Hon'ble Members, CESTAT, Delhi and other Regional Benches. 2.
- Sh. Rajesh Suman, Asstt. Professor, National Judicial Academy, Bhadbhada 044 (w.r.t. letter no. 3. Nagar P.O, Bhopal - 462 Suraj NJA/Dir./CESTAT/2018/ 4760 dtd. 9.11.2018)
- Dy. Registrars/ Asstt. Registrars/ DDOs, CESTAT, Delhi and other 4. Regional Benches
- Accounts Section, CESTAT, New Delhi 5.
- Caretaking Section / Website 6.
- Guard file/Office copy 7.